

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1374/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Kohinoor Crane Service
V/s.

Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
35.	Nishitha Nambiar	Advocate for operational creditors	

I undertake to intimate the debtor company
about the next date of hearing and
will file Affidavit of Service. Adjourned
to 20/11/2017.

ORDER

C.P. 1374/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. This matter is listed for the first time.
3. The Petitioner undertakes to serve notice, intimate the next date to other side and file Affidavit of service.
4. Adjourned to **20.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017.

aah

Sd/-

M.K. Shrawat
Member (Judicial)